- (a) whether Government are aware that the passengers of the unreserved compartments are fleeced by an organised gang of "seat scalpers" operating at Delhi/New Delhi Railway stations who occupy seats in the unreserved compartments and then "sell" these seats to the passengers holding valid tickets; and
- (b) if so, the steps taken to identify and to liquidate the racket involved and to save the passengers particularly those coming from the poor sections of society from being exploited?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) Government is not aware of any such organised gang. However, individual cases of cornering of seats by anti-social elements have been detected and action has been taken against it.

- (b) To prevent anti-social elements from indulging in such activities, following steps are taken by the Railways:—
 - (i) RPF staff is deputed to prevent unauthorised occupation of empty rakes of trains stabled in the yards/ washing lines.
 - (ii) The doors of the coaches are locked before bringing the empty rakes from yard/washing lines.
 - (iii) Surprise checks are conducted frequently to apprehend and prosecute unsocial elements indulging in cornering and selling of unreserved seats.

World Bank loan for four laning of Cuttack-Bhubaneswar section of National Highway No. 5.

- 502. SHRIMATI JAYANTI PATNAIK: Will the Minister of SURFACE TRANSPORT be pleased to state:
- (a) the amount sanctioned by Government for four laning of Cuttack-Bhubaneswar section of National Highway No. 5;

- (b) whether World Bank loan has also been approved for that project;
- (c) if so, the total amount of loan obtained from World Bank for that project; and
 - (d) the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) An Amount of Rs. 103.46 lakhs has been sanctioned for four laning of some stretches of Cuttack-Bhubaneswar section of National Highway No. 5 under Normal Plan allocations.

- (b) No, Sir.
- (c) and (d). Does not arise.

Declaration of Kharagpur-Balasore and Berhampur Raipur roads as National Highways

- 503. SHRIMATI JAYANTI PATNAIK: Will the Minister of SURFACE TRANS-PORT be pleased to state:
- (a) whether there is any proposal to declare Kharagpur-Balasore road in Orissa and Berhampur (Orissa) to Raipur (Madhya Pradesh) road as National Highways;
- (b) whether the National Transport Policy Committee have recommended to implement the above proposal; and
- (c) if so, the steps taken to implement the proposal?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT): (a) No, Sir.

(b) and (c). Yes, Sir, but due to financial constraints, it has not been possible to implement the recommendation.

Indira Gandhi Memorial Water Festival

504. PROF. K.V. THOMAS: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state: